

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. ST/842 /2008 - CU[DB]

Date 27/04/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S PANTHER SECURITY SERVICE PVT. LTD.
117/78,B-1, SARVODAYA NAGAR, KANPUR-208005.
M/S PANTHER SECURITY SERVICE PVT. LTD.

Appellant

Vs
Respondent

C.C.E. KANPUR

I am directed to transmit herewith a certified copy of **Final order No. ST/127**

2009 CU[DB] dated 21.04.09

passed by the Tribunal under Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C.E. KANPUR

117/7, SARVODAYA NAGAR, KANPUR 208005.

2. Adv. / Consult

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd. B-XI/8183.Vasant Kuni, New Delhi - 110070

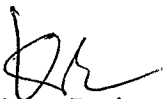
13 Taxmann Allied Service Pvt Ltd., 21/35. West Punjabi Bagh. New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall.Above Star India Bazar,Satellite Road,Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House.1-8.Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

17 Guard file


Assistant Registrar
(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi - 110 066.
Principal Bench, New Delhi**

**COURT NO. II
Service Tax Appeal No. 842 of 2008**

M/s Panther Security Services (P) Ltd.

Appellant

Versus

GCE, Kanpur

Respondent

Appearance

None - for the appellant.

Shri L.B. Yadav, Authorized Representative (DR) - for the Respondent.

CORAM : **Hon'ble Shri D.N. Panda, Judicial Member
Hon'ble Shri Rakesh Kumar, Technical Member**

DATE OF HEARING : 21/04/2009.

 Order No. 57/127/09 Dated : _____

ORDER

Per. D.N. Panda :-

None appeared for the Appellant. Earlier the stay order was passed on 9th February 2009 asking the appellant to make pre-deposit of Rs. 4,65,860/- (Rupees Four Lakh Sixty Five Thousand Eight Hundred Sixty), fixing the compliance on **21st April 2009**. No compliance has been reported today, therefore, the appeal is dismissed for non-compliance.

(Dictated and pronounced in open court)

**(D.N. Panda)
Judicial Member**

**(Rakesh Kumar)
Technical Member**

PK